

LOK SABHA
UNSTARRED QUESTION NO.4682
TO BE ANSWERED ON 15.12.2016

VIOLATION OF GUIDELINES OF SITP

4682. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether his Ministry has taken any action against some companies/entities for violation of guidelines/criteria for the Scheme of Integrated Textile Parks; and
- (b) if so, the details thereof, company wise?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): Yes Madam. Ministry has taken action against Special Purpose Vehicles (SPVs) of Textile Parks sanctioned under the Scheme for Integrated Textile Park for violation of guidelines/criteria of the scheme. List of the Textile Parks against which action has been taken is as follows:-

S. No.	Name of SPV	Action Taken
1.	Bharat Fabtex & Corporate Park Pvt Ltd.	Project cancelled
2.	Vaigai HiTech weaving Park , (Request received for consideration)	Project cancelled
3.	Shri Dhairyashil Mane Textile Park Co-op Society Limited	Project cancelled
4.	Hyderabad Hi-tech Weaving Park	Project cancelled
5.	Edison Integrated Textiles Park,	Project cancelled
6.	Shri Lakshmi Cotsyn Ltd,	Project cancelled
7.	Wada Textile Park	Project cancelled
8.	Kapila Textile Park	Project cancelled
9.	Rajasthan Texmart Textile park	Project cancelled
10.	Soham Textile Park	Project cancelled
11.	Shri Laxminarayan Textile Park	Project cancelled
12.	SLS Textile Park, Tamil Nadu	Project cancelled
13.	Vraj Integrated Textile Park	Show-Cause notice issued to the SPV
14.	GILT Textile Park	Show-Cause notice issued to the SPV
15.	Surat Super Yarn	Show-Cause notice issued to the SPV
16.	EIGMEF Apparel Park	Show-Cause notice issued to the SPV
